

brethren why they want to be known as 'minorities'? The hollowness of 'minority' and 'majority' will be of no use to them, instead of that they should change their attitudes and viewpoint.

Mr. Deputy Speaker, Sir, I would like to tell hon. Mufti Mohammad Sayeed that to change one's liturgy does not mean to change of one's ancestors. I want to raise a question in the House that was asked from me in Jakarta (Indonesia). When the story of Lord Rama is told, it is so enchanting that it cannot be described in words. Actually, it spell-bounds the listeners. I was sitting there and when I asked a Muslim fellow, 'being a Muslim, how do you say the prayer of Lord Rama?' He retaliated immediately, 'Does the changed liturgy brings any change one's forefathers?' The change in one's liturgy does not chage one's forefathers or one's country. But, why this evil is going on in our country and the forefathers are changed. Even the country has been changed. This evil is unfortunate for us and should be stopped altogether. We have to educate the people to check this trend while expressing his views on education, one of my friends referred to history and I agree with him that history should contain facts. Any deviation from the historical facts will amount to disloyalty to the country. History should not be written in arbitrary manner. We should learn something from our contemporary history that why again and again such events take place. But everything is being misused today. An hon. Member of this House - I will not mention his name-had said in his speech at Boat Club that the bungalows of the Ministers would be set on fire, their hands and legs will be broken. What action had the Government taken?

[English]

Open challenge and you bowed down.

[Translation]

You encourage them and they abuse others. I request the Government to curb the activities which cause frictions and distur-

bances. With this, I urge the Minister of Home Affairs to discontinue the policy of appeasement, apprehend the infiltrators and expel them to their own countries as they are working for destabilisation of our country. 'human Rights Commission' should be set up and the minorities commission should be wound up. The country should be governed by a common law. The law has nothing to do with liturgy. What is the difference between law and liturgy. I may say one thing more. The people of our country have emotional attachment with the Ram Temple and should be given to Hindus and the temple must be built there.

18.07 hrs.

BUSINESS ADVISORY COMMITTEE

Eighth Report

[English]

MR. DEPUTY SPEAKER: Shri Saifuddin Choudhary to present the Report of the Business Advisory Committee.

SHRI SAIFUDDIN CHOUDHARY (Katwa): Sir, I bet to present the Eighth Report of the Business Advisory Committee.

18.08 hrs.

DISCUSSION UNDER RULE 193

Communal Situation in the Country - Contd.

[Translation]

SHRI SYED MASUDAL HOSSAIN (Murshidabad): Mr. Deputy Speaker, Sir, the Demands for Grants of the Ministry of Home Affairs are being discussed here whereas communal riots is the subject of discussion all over the country. Today, a discussion on the riots in Mathura is being allowed under